

1	2	3	4	5	6	7	8
17.	Orissa	...	...	...	191.00	32.62	...
18.	Punjab	20.03	8.14	...	474.11	60.88	...
19.	Rajasthan	659.44	62.06	51.59	...	...	...
20.	Tamil Nadu	...	...	...	186.59	66.81	...
21.	Uttar Pradesh	543.53	51.78	...	1732.50	165.32	...
22.	West Bengal	...	...	...	...	...	...
23.	Arunachal Pradesh	...	...	...	8.42	3.79	...
24.	Goa, Daman & Diu	...	...	...	0.015	0.007	...
25.	Mizoram	0.72	0.24	...	4.95	0.27	0.14
26.	Pondicherry	2.67	1.19	...	14.18	5.07	...
Total :		4463.34	437.55	198.92	3692.53	548.63	8.51

[English]

**Educated unemployed youths**

\*924. SHRI SONTOSH MOHAN DEV:  
PROF. K.K. TEWARY :

Will the Minister of LABOUR be pleased to state :

(a) whether the data provided by Employment Exchanges about the extent of educated unemployed in the country is realistic;

(b) if so, the reasons for criticism in this regard; and

(c) the improvement being effected by Employment Exchanges in their methods of collecting data about unemployed youth?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P.A. SANGMA) : (a) and (b). The job-seekers registered with the Employment Exchanges do not indicate exactly the number of unemployed persons in the country. All persons registered with the Employment Exchanges are not necessarily unemployed.

Registration with Employment Exchanges is only voluntary, and all unemployed persons do not register themselves with the Employment Exchanges.

(c) The main function of the Employment Exchanges is to provide employment assistance and guidance to the job-seekers registered with them. Computerisation of Employment Exchanges has been undertaken with a view to provide a more efficient service.

**Legislation to compel Employers to provide houses to their workers**

\*925. SHRI V. SOBHANADREESWARA RAO : Will the Minister of LABOUR be pleased to state :

(a) whether there is any proposal to bring forward legislation in Parliament making it obligatory on the part of the industrial units to provide housing to their workers and undertake development of slum and jhuggi areas where industrial workers put up their huts; and

(b) if not, the reasons therefore ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P.A. SANGMA) : (a) and (b). Labour Ministry has no proposal to bring in any such legislation.

**Uniform floor space index for urban areas**

\*926. SHRI SATYENDRA NARAYAN SINHA : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether Government propose to evolve a uniform floor space index for all urban areas instead of leaving this to local bodies;

(b) whether guidelines in fixing this index are proposed to be sent to States in case on uniform index is fixed; and

(c) the other steps proposed to ensure that adequate open spaces are felt by builders engaged in urban construction ?

THE MINISTER OF URBAN DEVELOPMENT (SHRI ABDUL GHAFOOR) : (a) No, Sir.

(b) and (c). A model Town Planning legislation, prepared by the Government of India, has been circulated to all State Governments for guidance. State Governments are taking steps to ensure planned development of urban areas.

**Development of Phulwari Sheriff**

\*927. SHRI C.P. THAKUR : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether Phulwari Sheriff is a place of importance for Muslims in Bihar; and

(b) if so, whether Government propose to include this town in the Integrated Development of Small and Medium Towns Scheme in the Seventh Five Year Plan ?

THE MINISTER OF URBAN DEVELOPMENT (SHRI ABDUL GHAFOOR) : (a) Yes, Sir.

(b) Towns for inclusion under IDSMT are sanctioned on recommendations and on receipt of the project report from the State Government. No project report for inclusion of Phulwari Sheriff town under IDSMT has been received from the Government of Bihar.

**Employment opportunities for surplus Tea gardens workers of Doars Terai**

8715. SHRI PIYUS TIRAKY : Will the Minister of LABOUR be pleased to state :

(a) whether Tribal Sub-Plants over Tea garden labourers whose number exceeds 90 per cent in Doars Terai and Darjeeling and the entire tea belt of Assam;

(b) the details of gainful employment created for the surplus labour force in the tea belt year-wise during the last three years; and

(c) if not, the steps proposed to absorb surplus tribal labour in the tea industry ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA) : (a) Tribal Sub-Plants cover the Tribal majority areas and not the Tea Garden Belt/labourers.

(b) and (c). The number of Tea Garden labourers in Assam and West Bengal as on 31st December for the years 1980, 1981 and 1982 is as follows :

Year	Estimated total No. of labourers on roll.
1980	699172
1981	693690
1982	702973 (Provisional)

**Division of imported milk products for baby food butter and ghee**

8716. SHRI MANIK REDDY : Will the Minister of AGRICULTURE be pleased to state :

(a) whether under Operation Flood I and II imported gifts such as butter oil and